

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**  
**CAUSE - LIST 15.07.2015**

S.No	NAME OF MEDIATORS Shri/Smt/Ms.	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Rakesh Sinha	S.B.Civil Misc. Appeal No.444/2012,Manak Chand V/s Sampat Rai & Ors.	Mr.Manish Sisodia & Vikram Singh	Mr.Sandeep Shah & Shreyanesh Mardia
02	Dr. A.A.Bhansali	S.B.Civil Misc.Transfer Application No.93/2014 Smt.Richa V/s Gajendra Singh	Shri Ajay Vyas	Mr. S.P.Sharma & Mahaveer Choudhary
03.	Shri Danpat Choudhary	S.B.Criminal Misc.Pet.No.580/2014,Raj ul Jain V/s Arvind Jain & Ors. Jain	Mr.L.D.Khatri	Mr.Nagraj Gosawami

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01.	Dr.Prashant Sharima	S.B.S.B.CiviMisc.Transfer Pet.No.51/2015 & 54/2015, Anju Choudhary V/s Akshat Choudhary	Mr.Pradeep Choudhary	Mr Mahesh Bora Sr.Adv. & Nishant Bora
02	Dr.Gopal Raj Kalla	S.B.Criminal Misc.Bail Application No.5145/2015,Kuldeep Premi V/s State & Ors.	Mr.Anil Joshi	Mr. Farzand Ali
03.	Smt.Meena Kothari	S.B.Civil First Appeal No.403/2012,Shri Lal V/s Ashok Kumar & Anr.	Mr. Ravi Bhansali & Danesh Sarsawat	Dr.Sachin Acharya
04.	Shri Mali Ram Pareek	S.B.Civil Criminal Misc.Bail Application No.4351/2015,Raj Kumar V/s State & Ors. & S.B.Criminal Misc.BailApplication No.3120/2015, Dharmi Ram V/s State & Ors.	Mr..Kishan Bansal	Mr. K.S.Gill

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01.	Shri B.S.Shandhu	S.B.Civil Misc.Transfer Pet.No.60//2015,Smt. Hemlata V/s Ghyanchand	Mr.B.P. Rajpurohit	Dr.A.A. Bhansali

D.Y. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR